

HIGH COURT OF TRIPURA
AGARTALA

NoF.40 (1)–HCT/Judl/Roster/2022/8035

13th July, 2022

NOTIFICATION

It is hereby notified that Hon'ble Mr. Justice Arindam Lodh will not be available for judicial work on **15.07.2022 (Friday)**.

The Division Bench-IV comprising of Hon'ble Mr. Justice Arindam Lodh and Hon'ble Mr. Justice S.G. Chattopadhyay will not sit on **15.07.2022 (Friday)**. However, a person desirous of obtaining urgent relief in respect of any matter scheduled to be taken up by the Division Bench-IV on 15.07.2022 (Friday) may mention the same before the Court of Hon'ble the Chief Justice.

By order,

(V. Pandey)
Registrar (Judicial)

NoF.40 (1)–HCT/Judl/Roster/2022/8036-63

13th July, 2022

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Secretary, High Court Bar Association, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;

12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst/ the Computer Programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.

Registrar (Judicial)